

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2042**  
(TO BE ANSWERED ON 08.08.2024)

**DETAILS OF CONTRACTUAL APPOINTMENTS**

**2042. SHRI JAVED ALI KHAN:**  
**SHRI RAMJI LAL SUMAN:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of advertisements for contractual appointments in Government of India, issued since 2019 till 1st August, 2024, along with details of number of appointments made against these advertisements, year-wise, Ministry/Department-wise and PSU-wise;
- (b) the details of number of contractual appointments made in Central Government, since 2019 till 1st August, 2024, without issuing any advertisements, year-wise, Ministry/Department-wise and PSU-wise; and
- (c) the details of number of contractual appointees who have been granted extensions/ whose contractual appointments have been renewed, since 2019 till 31st August, 2024, year-wise, Ministry/Department-wise and PSU-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): The Government Posts are filled up in accordance with the recruitment rules. However, keeping in view the administrative exigency of work, efficiency and economy of operations and unavoidable circumstances, contractual appointments and outsourcing for services is also sometimes resorted to. Ministries/Departments engage contractual services directly and they only are responsible for appointment/extension and renewal of contract after completing all necessary procedural formalities.

\*\*\*\*\*